

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 3425
ANSWERED ON 23/03/2026

NUMBER OF HOUSES SANCTIONED, GROUNDED AND COMPLETED IN TAMIL NADU

3425. SHRI R. GIRIRAJAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned, grounded and completed in Tamil Nadu, Corporation city-wise, specifically in the Greater Chennai Metropolitan Region under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) as on February, 2026;
- (b) the details of the beneficiaries who have availed interest subsidy under the Credit Linked Subsidy Scheme (CLSS) in Greater Chennai Metropolitan region;
- (c) the status of the Affordable Rental Housing Complexes (ARHCs) scheme in providing dignified living conditions to poor and workers in the industrial belts of Chennai, Chengalpattu, Tiruvallur, Kanchipuram and Vellore districts; and
- (d) the progress made under in-situ slum redevelopment projects undertaken with Central support to make Chennai slum-free, and?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries including slum dwellers across the country through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

ISSR vertical of PMAY-U is specifically for redevelopment of slums using land as a resource for providing houses to eligible slum dwellers. However, slum dwellers could take benefit under any vertical. The CLSS vertical of PMAY-U was implemented as a Central Sector Scheme. CLSS for Middle Income Group (MIG) ended on 31.03.2021 and CLSS for Economically Weaker Section/ Low Income Group (EWS/LIG) ended on 31.03.2022. The scheme period of PMAY-U has been extended to 30.09.2026 for completion of under-construction houses and release of funds through SNA-SPARSH module.

Further, based on the learning from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries under the scheme. The scheme is being implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines of PMAY-U 2.0 may be accessed at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.

Based on the project proposals submitted by States/UTs, a total of 125.15 lakh houses, including 13.67 lakh under PMAY-U 2.0, have been sanctioned by the Ministry, so far across the country including Tamil Nadu. Out of 125.15 lakh sanctioned houses, 116.57 lakh houses have been grounded and 97.30 lakh are completed/delivered to the beneficiaries including slum dwellers across the country as on 02.03.2026. Out of the total sanctioned houses under the schemes, about 29 lakh houses have been sanctioned to slum dwellers under BLC/AHP/ISSR verticals, of which 2.86 lakhs are from Tamil Nadu and 60,195 are from Chennai. City wise details of houses sanctioned, grounded and completed along with beneficiaries under Credit Linked Subsidy Scheme (CLSS) and Interest Subsidy Scheme (ISS) specifically in Chennai Metropolitan Region and other remaining parts/regions of Tamil Nadu under PMAY-U & PMAY-U 2.0 are at <https://pmay-urban.gov.in/PHQ/RSUQ-3425.pdf>. Moreover, the progress of the scheme can also be accessed on the PMAY-U dashboard (<https://dashboard.pmay-urban.gov.in>).

Under the Schemes, Central Assistance of ₹1.77 lakh crore has been released to States/UTs/implementing agencies against the total sanctioned Central Assistance of ₹2.09 lakh crore. Of the total Central Assistance released, a total of ₹ 2680 crore interest subsidy has been disbursed to 1.22 lakh beneficiaries under CLSS/ ISS verticals of PMAY-U and PMAY-U 2.0 in Tamil Nadu, including of ₹ 912 crore interest subsidy for 40239 beneficiaries in Greater Chennai Metropolitan region.

Ministry of Housing and Urban Affairs (MoHUA) launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of Pradhan Mantri Awas Yojana - Urban (PMAY-U) in July 2020 to provide dignified living rental accommodation at affordable rate near the workplace of urban poor/workers across the country. This scheme has been implemented through following two models:

Model-1: Converting existing Government funded vacant houses into ARHC through PPP mode or by Public Agencies,

Model-2: Construct, Operate and Maintain rental housing by Private/Public Entities for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible Economically Weaker Section (EWS)/Low Income Group (LIG) families.

Under Model-1, a total of 5,783 Government funded vacant houses have been converted into ARHCs, so far. Additionally, proposals for converting 7,413 existing Government funded vacant houses into ARHC units have been processed in the States of Gujarat, Himachal Pradesh, Haryana, Madhya Pradesh and Rajasthan. The Ministry has not received any proposal for converting the existing Government funded vacant houses into ARHCs under Model-1 from the State of Tamil Nadu. Further, based on the proposals submitted by States/Union Territories (UTs) under Model-2, MoHUA has approved proposals for construction of 83,298 new ARHC units in several States. Out of this, a total of 61,411 units under ARHCs have been approved for State of Tamil Nadu, of which construction of 40,630 ARHC units have been completed, so far. The State/UT-wise number of ARHCs sanctioned and completed under both models is at **Annexure**.

Based on the learnings of ARHCs, a dedicated vertical of ARH has been provisioned under PMAY-U 2.0. The basic purpose of the ARH vertical is to promote construction of affordable rental housing close to the workplaces of the intended beneficiaries. The ARH vertical aims to create a conducive environment for construction of adequate rental housing for eligible beneficiaries including urban migrants/industrial workers/working women/students/urban poor etc. By promoting housing near employment hubs and workplaces, the scheme aims to reduce travel time and expenses, improve productivity and quality of life and create more inclusive and sustainable urban communities. So far, the Ministry has not received any proposal under ARH vertical from the State of Tamil Nadu.

Annexure referred in reply to RSUQ No. 3425 due for answer on 23.03.2026

A. State/UT-wise details of the existing Government funded vacant houses converted into ARHCs for the beneficiaries under Model-1 of the scheme:

S. No.	Name of State/UT	Name of City	No. of vacant houses converted into ARHCs
1	Chandigarh	Chandigarh	2,195
2	Gujarat	Surat	528
3		Ahmedabad	1,376
4		Rajkot	698
5	Rajasthan	Chittorgarh	480
6	Jammu & Kashmir	Jammu	336
7	Uttarakhand	Lalkuan	100
8		Dehradun	70
Total			5,783

B. State/UT-wise details of ARHC units sanctioned and construction completed by Public/Private Entities under Model-2 of the scheme:

S. No.	Name of		Name of Entity	Total Units	Construction completed
	State	City			
1	Tamil Nadu	Sriperumbudur	SPR City Estates Pvt. Ltd.	18,112	6,160
2		Sriperumbudur,	SPR Construction Pvt. Ltd.	4,994	4,994
3		Hosur	Tata Electronic Pvt. Ltd.	13,500	10,756
4		Chennai	State Industries Promotion Corporation of Tamil Nadu	18,720	18,720
5		Chennai	Chennai Petroleum Corporation Ltd.	1,040	-
6		Chennai	SPR Construction Pvt. Ltd.	5,045	-
7	Chhattisgarh	Raipur	Indian Oil Corporation Ltd.	2,222	-
8	Assam	Kampur Town	Guwahati Refinery Indian Oil Corporation Ltd.	2,222	-
9	Uttar Pradesh	Prayagraj	Indian Oil Corporation Ltd.	1,112	-
10	Gujarat	Surat	Mitsumi Housing Pvt. Ltd.	453	-
11	Telangana	Nizampet	Sivani Infra Pvt. Ltd.	14,490	-
12	Andhra Pradesh	Kakinada	Coastal Developers Pvt. Ltd.	736	-
13		Vizianagram	Coastal Developers Pvt. Ltd.	652	-
Total				83,298	40,630